

SPECIAL BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/166(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	ASHOK JHUNJHUNWALA (HUF) THROUGH ITS KARTA ASHOK JHUNJHUNWALA VS IDEA VINTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physical)

Ms. Swapna Choubey, Adv. : For Petitioner
Mr. Mohan Ram Goenka, Adv.

Mr. Nitish Kumar Singh, Adv. : For Intervenor
Mr. Rohit Kumar Keshri, Adv.

Mr. Nikunj Berila, Adv. : For Mr. Sanjay Gupta
Mr. Mrigank Kejriwal, Adv.
Mr. Sanjay Gupta, Adv.

ORDER

1. List this matter before Regular Bench on **8/05/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**